

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

GANDERBAL

ORDER

No 64/PDJG

dated 24-03-17

Whereas, in pursuance to the Hon'ble High Court of Jammu and Kashmir communication No 1102/psy-317-A dated 08-02-2017 and in view of the information with regard to the clearance of probation period service received from the court of Addl. Mobile Magistrate Ganderbal vide No.60/Addl/MM/Gbl dated 02-03-2017 the services of two orderlies namely Firdous Ahmad and Majid Ali Khan appointed ^{under} 13th Finance Commission on 03-12-2013 and 04-12-2013 respectively are regularized from the date of completion of their probation period.

sd/s

**Principal District and Sessions Judge
Ganderbal**

No 625/PDJG

Dated 24-03-17

Copy to:

1 Addl Special Mobile Magistrate Ganderbal for information and compliance

2. Office file.

3. System officer for uploading on District court website.

**Principal District and Sessions Judge
Ganderbal**

24/3/17